

**Government of Jammu and Kashmir**  
**Department of Law, Justice and Parliamentary Affairs**  
**Civil Secretariat**  
**Srinagar/Jammu**  
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**Subject:-**Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

**GOVERNMENT ORDER NO:- 1941-JK (LD ) of 2022**

**DATED:- 18 - 04 - 2022**

Sanction is hereby accorded to the appointment of Officer's of Mining Department, as mentioned in annexure to this Government Order as Officer In charge (OIC) Litigation for the cases indicated against each pending including Contempt Petition, if any, pending before Hon'ble High Court of J&K and Ladakh/Central Administrative Tribunal

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

**By order of Government of Jammu and Kashmir.**

**Sd/-**

**(Achal Sethi)**

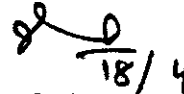
Secretary to Government,

Dated:- 18 - 04 - 2022

No:-JK(LD)CODI/ 2021/03

Copy to the:-

1. Learned Advocate General, J&K.
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary(J&K), Ministry of Home Affairs, Government of India.
4. Commissioner Secretary to Government, Mining Department.
5. Registrar General, High Court of J&K and Ladakh, Jammu/Srinagar.
6. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
7. Director Litigation, Srinagar/ Jammu.
8. Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.

  
18/4

**(Khursheed Ahmad Bhat)**

Additional Secretary to Government

**Annexure to the Government Order No. 1941-JK(LD) of 2022 dated 18.04.2022**

<b>S No.</b>	<b>Title of the case</b>	<b>OIC</b>
1	WP(C) /OWP No. 142/2014 titled Haji Mohd Farooq Nizami Vs State of J&K and ors	<b>Mr. Kulwant Singh (I/C) Geologist Grade-I, District Mineral Officer, Ramban</b>
2	Inhabitants of Village Sheva District Doda vs UT of J&K and Ors	<b>Dr. Brijesh Kumar Manhas (I/C Geologist grade-I) District Mineral Officer Doda</b>
3	WP(C) No. ---2022 title Amit Gupta vs UT of J&K and Ors	<b>Mr. Gulshan Kumar, JKAS District Mineral Officer, Jammu</b>
4	WP(C) No. ---/2022 titled M/s Jai Dev Stone Crusher Vs UT of J&K and Ors	

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18/4